

(ग) यदि हां, तो उस पर सरकार की क्या प्रतिक्रिया है ?

पर्यटन और नागर विमानन मंत्री श्री अनन्त प्रसाद शर्मा) : (क) से (ग) . फीडर सेवाओं/तीसरी वायु सेवाओं के परिचालन के लिए मध्य प्रदेश सहित विभिन्न राज्य सरकारों से प्राप्त प्रस्तावों की फीडर सेवाओं/तीसरी विमान सेवाओं के परिचालन के सामान्य प्रश्न पर, जिन पर सरकार सक्रिय रूप से विचार कर रही है, कोई अन्तिम निर्णय ले लिए जाने के बाद जांच की जाएगी ।

भारत तथा रूमानिया के बीच व्यापार

श्री होरा लाल शर्मा परमार :

652. श्री केशव राव पारधी : क्या वाणिज्य मंत्री यह बातने की कृपा करेंगे कि :

(क) क्या भारत तथा रूमानिया नें एक करार के अधीन आपसी व्यापार में 10 प्रतिशत की वृद्धि करने का निर्णय किया है; और

(क) यदि हां, तो तत्संबंधी व्योग रूप-रेखा का व्यौरा क्या है और यह करार कब लागू हो जाएगा !

वाणिज्य तथा इस्पात और खान मंत्री (श्री प्रणव मुखर्जी) : (क) और (ख). हालांकि व्यापार बढ़ाने के लिये कोई विशेष लक्ष्य निर्धारित नहीं किया गया, तथापि दोनों पक्ष अपने द्विपक्षीय व्यापार के विस्तार और विविधिकरण के अपने प्रयासों को जारी रखने पर सहमत हुए जिससे 1981-85 की अवधि के दौरान व्यापार आदान-प्रदान की मात्रा को दुगना किया जा सके ।

Unrealised Bank Credit Advanced to Sick units

653. SHRI ARJUN SETHI: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that a huge amount is locked up as unrealised

bank credit advanced to the sick units; and

(b) if so, what are the details regarding the financial assistance advanced to sick units from the financial institutions like the Industrial Development Bank of India, Life Insurance Corporation and the Unit Trust of India and outstanding as on 1st June, 1980?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a). The information regarding financial assistance extened by scheduled commercial banks to sick industrial units enjoying bank credit of Rs. 1 crores and more is collected by the Reserve Bank of India on a quarterly basis. As per the latest information available with the Reserve Bank of India, outstanding advances of scheduled commercial

banks to 345 units identified as sick and enjoying credit limits of Rs 1 crore and above stood at Rs. 1101.72 crores as on 30-6-1979. Advances to sick units are made based upon their genuine requirements and are recoverable according to agreed terms and conditions of bank finance.

(b) The details of outstanding financial assistance advanced to sick units by the Public Financial Institutions are as under:

(Rs. in crores)

Name of the Public Financial Institution	Outstanding Financial Assistance advanced to sick units
1	2
1. Industrial Development Bank of India (as on 30-6-1980)	63.30
2. Industrial Finance Corporation of India (as on 30-3-1980)	135.27